

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 24-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE ACB	100106/2014	The State of Maharashtra Vs Ujwala Mohan Gurkhe and 2 others	Mr.Singh,Mr.Karnik,Mr.Ponda
<u>CHARGE</u>				
2	SPL.CASE	100039/2007	State of Maharashtra Vs Chandresh Chimanlal Shah	A. P. P. adv. Malvankar
<u>CROSS-EXAMINATION</u>				
3	SPL CASE ACB	100025/2015	The State ACB Vs Sarala Sachin Khatavkar	
<u>STATEMENT US 313 CR.P.C.</u>				
4	SESSIONS CASE	100544/2019	The State of Maharashtra - BKC Police Station Vs Sahida Dilshad Rajput	APP
<u>EVIDENCE PART HEARD</u>				
5	SPL CASE ACB	100113/2015	The State ACB BMU Vs Dalichand Bagda @ Dinesh Parekh	
6	SPL CASE ACB	100019/2016	The State ACB BMU Vs Sunil Pandurang Kanse and others	
<u>EVIDENCE</u>				
7	SPL CASE ACB	100072/2018	The State of ACB Vs Sanjay Nivrutty Bodake	
8	SESSIONS CASE	100004/2019	The State of Maharashtra-Vashi Rly. Police Station Vs Shadab Ajj Sayyad	APP
9	SESSIONS CASE	100106/2019	The State of Maharashtra- Pant Nagar P. Stn. Vs Swapnil Devidas Shinde	APP
10	SESSIONS CASE	100551/2019	The State of Maharashtra - Santacruz Police Station Vs Michal Mariyola Waz	APP
11	SESSIONS CASE	100653/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Abid Bismilla Khan and Ors. 02	APP
<u>COMPLIANCE</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
12	SPL CASE ACB	100059/2012	The State ACB BMU Vs Kishor Khanchand Vadvani and other	
13	SESSIONS CASE	100211/2019	The State of Maharashtra - Kurla Police Station Vs Rakesh Raju Mohite	APP
14	SPL CASE ACB	100013/2019	The State of A.C.B., B.M.U. Vs Amol Baburao Bavaskar	pp
15	SESSIONS CASE	100579/2019	The State of Maharashtra - Dadar Police Station Vs Vinod Vilas Utekar and Ors. 02	APP
16	SESSIONS CASE	100598/2019	The State of Maharashtra - L.T. Marg Police Station Vs Rajendra Bhagwan Koli	APP
<u>APPEARANCE</u>				
17	SPL.CASE	100655/2020	The State of Maharashtra through A.C.B.M.U., Mumbai. Vs Vidyadhar Ramchandra Kamble	PP
18	SPL.CASE	100656/2020	STATE GOVERNMENT OF A.C.B., B.M.U., MUMBAI Vs SHRI. RAHUL JAGANNATH LOKHANDE	PP
19	SESSIONS CASE	100555/2020	The State - Azad Maidan Police Station, Mumbai Vs Shivaji Dnyanoba Murde and other 01	PP